

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 10 of 2014

Dated : 22nd May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**North Eastern Electricity Supply Co.
Of Orissa Ltd. ... Appellant(s)**

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda
Counsel for the Respondent(s) : Mr. Prashanto Chandra Sen with
Mr. Rutwik Panda
Mr. Rajkumar Mehta
Ms. Ishita C. Dasgupta for R.2**

ORDER

Post the matter for further hearing on **15th July, 2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

hcj/kt